

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/85/230/HDB/2017
NAME OF THE COMPANY	PBEL Property Development (India) Pvt Ltd, Incor Chennai Projects Two Pvt Ltd, Incor Chennai Projects Three Pvt Ltd & Incor Chennai Projects Four Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Jos A. Venkatest	Aphrocal	9966622805	63/
			-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard. Shri G.Bhupesh on behalf of Shri A.Venkatesh, Ld. Counsel for Petitioner.

C.A. is disposed of by separate order and orders pronounced.

Member (T)

Member (J)

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